Annexure-2 Name of the corporate debtor: Hi Point Investment and Finance Private Limited; Date of commencement of CIRP:29/05/2018.; List of creditors as on: 08/12/2020

List of unsecured financial creditors belonging to any class of creditors

| | (Amount in ₹) | | | | | | | | | | | | | | |
|-----|---------------|----------------|------------|---------|---------------------------|-----------|------------|---------|----------------------|------------|----------------------------|-----------------|--------------------|----------|--|
| SI. | Name of | Identification | Details of | claim | Details of claim admitted | | | | | Amount of | Amount of any mutual dues, | Amount of claim | Amount of claim | Remarks, | |
| No. | creditor | No. | received | | | | | | | contingent | that may be set- off | not admitted | under verification | if any | |
| | | | | | | | | | | claim | | | | | |
| | | | Date of | Amount | Amount of claim | Nature of | Amount | Whether | % of voting share in | | | | | | |
| | | | receipt | claimed | admitted | claim | covered by | related | CoC | | | | | | |
| | | | | | | | guarantee | party? | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | NIL | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |